

**THE HYDERABAD STATE APPROPRIATION
ACT, 1955.**

No. II of 1955.

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**THE HYDERABAD STATE APPROPRIATION
ACT, 1955.**

No. II, of 1955.

(Received the assent of the Rajpramukh on 31st March, 1955; assent first published in the Hyderabad Gazette Extraordinary on the 31st March, 1955).

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1956.

Preamble.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1956.

BE it enacted in the Sixth Year of Our Republic as follows:—

Short title and commencement.

1. (1) This Act may be called the Hyderabad State Appropriation Act, 1955.

(2) It shall come into force at once.

Issue of Rs. 58,96,43,587 out of the Consolidated Fund of the State of Hyderabad for the year ending on 31st day of March, 1956.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 6 of the Schedule amounting in the aggregate to the sum of rupees fifty-eight crores, ninety-six lakhs, forty-three thousand five hundred and eighty-seven towards defraying the several charges which will come in course of payment during the year ending on the 31st day of March, 1956, in respect of the services specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1956.

SCHEDULE

(See sections 2 and 3)

Sl. No.	Services and purposes	Heads of Account	SUMS NOT EXCEEDING		
			Voted by the Legislative Assembly	Charged to the Consolidated Fund	Total
1	2	3	4	5	6
1.	Taxes on Income other than Corporation Tax ..	4. Taxes on Income other than Corporation Tax ..	60,000	..	60,000
2.	Land Revenue ..	7. Land Revenue ..	96,82,000	..	96,82,000
3.	State Excise Duties ..	8. State Excise Duties ..	75,09,530	1,18,470	76,28,000
4.	Stamps ..	9. Stamps ..	3,03,000	..	3,03,000
5.	Forest ..	10. Forest ..	41,89,000	..	41,89,000
6.	Registration ..	11. Registration ..	4,35,000	..	4,35,000
7.	Charges on account of Motor Vehicles Act ..	12. Charges on account of Motor Vehicles Acts ..	16,00,000	..	16,00,000
8.	Other Taxes and Duties ..	13. Other Taxes and Duties ..	31,00,000	..	31,00,000
9.	Irrigation works:—Works for which Capital Accounts are kept ..	XVII—Irrigation, etc, works for which Capital Accounts are kept:— Working Expenses	11,44,600	11,44,600
10.	Other Revenue expenditure financed from ordinary Revenues ..	18. Other Revenue expenditure financed from ordinary Revenues ..	1,44,22,000	..	1,44,22,000
11.	Interest on Debt and other obligations ..	22. Interest on Debt and other obligations	1,86,59,000	1,86,59,000
12.	Appropriation for Reduction or Avoidance of Debt ..	23. Appropriation for Reduction or Avoidance of Debt	2,79,71,400	2,79,71,400
13.	General Administration ..	25. General Administration ..	1,80,69,900	3,55,200	1,84,25,100

SCHEDULE—(Contd.)
(See sections 2 and 3)

Sl. No.	Services and purposes	Heads of Account	SUMS NOT EXCEEDING			Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund		
1	2	3	4	5	6	
14.	Administration of Justice ..	27. Administration of Justice ..	46,52,500	8,94,500	55,47,000	
15.	Jails and Convict Settlements ..	28. Jails and Convict Settlements ..	25,61,000	..	25,61,000	
16.	Police ..	29. Police ..	3,09,94,000	..	3,09,94,000	
17.	Scientific Departments ..	36. Scientific Departments ..	4,01,000	..	4,01,000	
18.	Education ..	37. Education ..	6,08,61,000	..	6,08,61,000	
19.	Medical ..	38. Medical ..	1,32,96,053	..	1,32,96,053	
20.	Public Health ..	39. Public Health ..	1,00,76,408	..	1,00,76,408	
21.	Agriculture ..	40. Agriculture ..	86,29,926	..	86,29,926	
22.	Veterinary ..	41. Veterinary ..	27,44,347	..	27,44,347	
23.	Co-operation ..	42. Co-operation ..	25,23,500	..	25,23,500	
24.	Industries and Supplies ..	43. Industries and Supplies ..	57,70,636	..	57,70,636	
25.	Miscellaneous Departments ..	47. Miscellaneous Departments ..	1,00,78,600	..	1,00,78,600	
26.	Civil Works ..	50. Civil Works ..	2,41,58,100	..	2,41,58,100	
27.	Other Revenue Expenditure connected with Electricity Schemes ..	52. Other Revenue Expenditure connected with Electricity Schemes ..	91,145	..	91,145	

28.	Electricity Schemes: Working Expenses	XLL Working Expenses	94,28,662	8,35,000	1,02,63,662
29.	Road Transport Department	XLVI A: Receipts from Road Transport Department: Working Expenses	2,52,90,000	10,54,000	2,63,44,000
30.	Famine	54. Famine Relief	1,00,000	..	1,00,000
31.	Territorial and Political Pensions	54-A. Territorial and Political Pensions	11,38,500	2,29,500	13,68,000
32.	Superannuation Allowances and Pensions	55. Superannuation Allowances and Pensions	1,77,09,400	3,40,600	1,80,50,000
33.	Commuted Value of Pensions	55-A. Commuted value of Pensions financed from Ordinary Revenues	6,00,000	..	6,00,000
34.	Stationery and Printing	56. Stationery and Printing	31,70,000	..	31,70,000
35.	Miscellaneous	57. Miscellaneous	2,71,23,110	..	2,71,23,110
36.	Community Development Projects, National Extension Service and Local Development Works	63-B. Community Development Projects, National Extension Service and Local Development Works	2,42,93,000	..	2,42,93,000
37.	Irrigation	Total Expenditure on Revenue Account	34,62,05,917	5,04,57,670	39,66,63,587
38.	Improvement of Public Health	68. Construction of Irrigation Works, etc.	5,55,97,000	..	5,55,97,000
39.	Schemes of Agricultural Improvement	70. Capital Outlay on Improvement of Public Health	71,36,000	..	71,36,000
40.	Multi-purpose River Schemes	71. Capital Outlay on Schemes of Agricultural Improvement	8,00,000	..	8,00,000
41.	Civil Works	80-A. Capital Outlay on Multi-purpose River Schemes	1,45,86,000	..	1,45,86,000
42.	Electricity Schemes	81. Capital Account of Civil Works outside the Revenue Account	78,46,000	..	78,46,000
		81-A. Capital Outlay on Electricity Schemes	1,93,49,000	..	1,93,49,000

SCHEDULE—(Contd.)
(See sections 2 and 3)

Sl. No.	Services and purposes	Heads of Account	SUMS NOT EXCEEDING			Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund		
1	2	3	4	5	6	
43.	Capital Account of Other State Works	82. Capital Account of other State Works outside the Revenue Account	2,31,31,000	..	2,31,31,000	
44.	Road Transport	82-B. Capital Outlay on Road Transport Schemes outside the Revenue Account	47,68,000	..	47,68,000	
45.	Payment of commuted value of Pensions	83. Payment of commuted value of Pensions	6,00,000	..	6,00,000	
46.	State Schemes of State Trading	85.A. Capital Outlay on State Schemes of State Trading	55,00,000	..	55,00,000	
	Total Capital Expenditure outside the Revenue Account		13,93,13,000	..	13,93,13,000	
47.	Repayment of Debt	N-Public Debt—Discharged	..	1,80,24,000	1,80,24,000	
48.	Loans and Advances by the State Government	P-Loans and Advances by the State Government	3,20,52,000	..	3,20,52,000	
49.	Loans and Advances	Advances Repayable	35,91,000	..	35,91,000	
	Total Disbursements under Debt Heads		3,56,43,000	1,80,24,000	5,36,67,000	
	Grand Total		52,11,61,917	6,84,81,670	58,96,43,587	